

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(1)/2023/ 369

Dated, Delhi the 04 FEB 2023

Subj: Direct recruitment to the Delhi Higher Judicial Services - reg.

Sir,

With reference to letter No. 996/G-L/Gaz/DHC/2023 dated 02.02.2023, on the subject cited above, it is informed that the following newly appointed Officers of Delhi Higher Judicial Service have appeared before me and they have been administered the requisite Oath of allegiance to the Constitution of India.

S.No.	Name of Judicial Officer	S.No.	Name of Judicial Officer
1.	Sh. Shambhoo Narayanan	17.	Sh. Sanku Dalal
2.	Sh. Aditi Mehta	18.	Sh. Mayank Garg
3.	Sh. Naveej Sharma	19.	Sh. Mohamad Shroshara.
4.	Sh. Sachin Mittal	20.	Sh. Sachin Sood
5.	Sh. Abhishek Goyal	21.	Sh. Abhishek Srivastava
6.	Ms. Priyanka Bhargat	22.	Sh. Sandeep Kumar Sharma
7.	Sh. Ashish Jain	23.	Sh. Sreeniva Kumar
8.	Sh. Anil Kumar Chandel	24.	Sh. Rajni Bhatia
9.	Ms. Gurjan Gupta	25.	Sh. Deepankar Mehta
10.	Sh. Arul Abirani		
11.	Sh. Akhilesh Prasad Singh Rathore		
12.	Sh. Jnan Mehta		
13.	Ms. Shipra M Jain		
14.	Sh. Manish Bansal		
15.	Sh. Vikas Bahl		
16.	Ms. Pooja Jain		

Their Oath of allegiance to the Constitution of India, alongwith joining reports are enclosed herewith.

Yours faithfully,

04-02-23

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs).

Delhi

[Signature]

Encl. As above

F.5(1)/2023 10790-836

Dated, Delhi the 04 FEB 2023

Copy forwarded for information and necessary action to:-

- The Officers in-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English).
- The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officers.
- The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officers.
- The Officers concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
- The Administrative Civil Judge, Central District, THC, Delhi.
- The Sr.AO(J)/AO(J)/Branch In-charge, Case taking Branch & Protocol Branch, THC, Delhi.
- The PRO/AFRO, The Hazrat/ Patisala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Principal District & Sessions Judge (HQs),

Delhi

[Signature]

